

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 450/2002

DATE OF ORDER: 27.11.2002

Raja Ram Gurjar son of Late Shri Ramdhan Gurjar, aged about 33 years, resident of C/o Shri Ravindra Meena, Plot 2, Prem Nagar, Jagatpura, Jaiur and presently working as Clerk Office of divisional Railway Manager, North Western Railway, Jaipur Division, Jaipur.

....Applicant.

VERSUS

1. Union of India through General Manager, North Western Railway Zone, Jaipur.
2. Divisional Railway Manager, North Western Railway, Jaipur Division, Jaipur.
3. Sr Divisional Personnel Officer (Establishment), North Western Railway, Jaipur Division, Jaipur.

....Respondents.

Mr. C.B. Sharma, counsel for the applicant.

CONAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that he wants to withdraw this OA and wants to file a duly constituted OA. Prayer granted subject to limitation. The OA is dismissed as withdrawn.

(M.L. CHAUHAN)  
MEMBER (J)

(H.O. GUPTA)  
MEMBER (A)

AHQ